NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No.796/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE PARTIES: Mayur Enclave Private Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

4. Adv. Sara Sancheti Advocate

(Adv. for the Applicant co.)

ORDER C.S.A. No. 796/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Minutes taken on record. "Admitted".
- 3. Order in terms of the Minutes.
- 4. After the meeting of the shareholder to be held on 9th October 2017. The Compliance Report of the requisite directions to be completed.
- Adjourned to 13.10.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 01.09.2017.

Sd/-

M.K. Shrawat Member (Judicial)